

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 15.06.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)(CH) (Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Hari Radhakrishnan
2.	Comp. App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	
3.	Comp. App (AT) (CH) (Ins) No. 54/2021	Telangana state Trade Promotion Corporation Vs A.P. Gems & Jewellery Park (P) Ltd & Another	M. Naga Deepak	
4.	Comp App (AT) (CH)(Ins) No. 93/2021	Sri Indra Power Energies Limited Vs Gonugunta Murali RP of Sri Indra Power Energies Limited	K. Gowtham Kumar Sricharan Rangarajan Athiban Vijay	Deepika Murali R2
5.	Comp App. (AT) (CH) (Ins) No. 04/2021 (PH)	Tottempudi Salalith Vs State Bank of India & 2 others	Anup George Swropp George Dhananjaya Naidu	Vidyalakshmi Wipin R1 G. Satyanarayanamurthy, R2

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)